

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No(s).1 1 0 0 4 / 2 0 0 7

(From the judgement and order dated 1 4 / 0 5 / 2 0 0 7 in T T R No. 2 1 4 / 2 0 0 7 of The
H I G H C O U R T O F J U D I C A T U R E A T A L L A H A B A D)

S/S K A N P U R E D I B L E S P V T . L T D . Petitioner(s)

VER SUS

COMM R. T R A D E T A X, U. P . Respondent(s)

(With prayer for interim relief)

- W I T H S L P (C) NO. 1 1 2 8 1 of 2 0 0 7
(With prayer for interim relief and office report)
- S L P (C) NO. 1 1 6 9 1 of 2 0 0 7
(With prayer for interim relief and office report)
- S L P (C) NO. 1 1 8 1 1 of 2 0 0 7
(With prayer for interim relief and office report)

Date: 0 1 / 0 8 / 2 0 0 8 This Petition was called on for hearing today.

C O R A M :

- H O N ' B L E D r. J U S T I C E A R I J I T P A S A Y A T
- H O N ' B L E D R. J U S T I C E M U K U N D A K A M S H A R M A

For Petitioner(s)

- Mr. Shanti Bhush a n, Sr. Adv.
- Mr. Sunil Gupta, Sr. Adv.
- Mr. Vineet Bhagat, Adv.
- Mr. Ehr az Zafar, Adv.
- Mr. Satya Aproya Ku m a r , Adv.
- Mr. Debasis Misra, Adv.

For Respondent(s)

- Mr. Shail Ku m a r Dwivedi, AAG,
- Mr. Gunna m Venk ateswa r a Rao, Adv.
- Mr. Aarohi Bhalla, Adv.
- Ms. Vibha Dwivedi, Adv.

UPON hearing counsel the Court made the following
O R D E R

16 th September, 2 0 0 8 though it is a non- miscellaneous day.
(Shashi Sareen) (Vijay Aggarwal)
Court Master Court Master